

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 08.05.2017
COURT NO. : 6
ITEM NO. : 28

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14239 OF 2017
WITH PRAYER FOR INTERIM RELIEF

SATYA DEO GIRI

...PETITIONER

VERSUS

UNION OF INDIA AND ORS

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgment and Order dated 15.12.2016 passed by the High Court of Judicature at Allahabad in Special Appeal No. 580 of 2010.

It is submitted that there was a delay of 6 days in refiling the SLP and the same has been condoned by the Competent Authority.

It is submitted that the Civil Appeal No. 6444-6445 of 2005 arising out of similar issue was allowed by this Hon'ble Court on 22.09.2011 (Copy of order dated 22.09.2011 marked as Annexure P-14 at Page Nos. 168-171 of the SLP).

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 05th day of May, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Rakesh U. Upadhyay, Advocate

ASSISTANT REGISTRAR